

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.310/01334/2018

Dated Tuesday, the 9th day of October, Two Thousand Eighteen

PRESENT

**HON'BLE MRS.JASMINE AHMED, MEMBER(J)
&
HON'BLE SHRI T.JACOB, MEMBER(A)**

C.Sivaji,
S/o.R.Chandrayan,
No.3/63, Pattukonampatti,
Pappireddipatti Taluk,
Dharmapuri District,
PIN 636 905.

... Applicant

By Advocate Mr.R.Malaichamy

Vs.

1.Union of India rep., by
the Superintendent of Post Offices,
Dharmapuri Division,
Dharmapuri 636 701.

2.The Postmaster,
Dharmapuri Head Post Office,
Dharmapuri 635 001. ... Respondents

ORDER

(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)

The applicant has filed this OA under Section 19 of the Administrative Tribunal's Act, 1985 seeking the following relief:

"(i)To direct the respondents to restore the pay to the applicant in the scale pay of Rs.3660-70-5760/- with all attendant benefits; consequent to
(ii)To direct the respondents to pay the arrears of difference of TRCA(pay) and
(ii)To pass such furthe or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case."

2. Heard Mr.T.Ashok Raj, learned counsel for the applicant. It is the contention of the learned counsel for the applicant that the applicant has preferred a representation dated 13.05.2017 and states that respondents have not taken any decision on the pending representation of the applicant. At this stage, he states that he will be happy and satisfied if a direction is given by this Tribunal to decide the representation of the applicant within a stipulated time frame.

3. Accordingly, we direct the respondents to take a decision on the representation of the applicant dated 13.05.2017 by passing a detailed, reasoned & speaking order within two months from the date of receipt of a certified copy of this order.

4. The OA is disposed of as above at the admission stage. It is made clear that nothing has been commented on the merits of the case.

(T.JACOB)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

09.10 .2018

M.T.